

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 2132**

ANSWERED ON- 08/08/2023

**COLLECTION OF DIRECT TAX**

2132. SHRI ELAMARAM KAREEM:

Will the Minister of FINANCE be pleased to state:

- (a) the amount collected as Direct Tax since 2018, year-wise; and
- (b) the actions taken by Government to improve tax collection?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

- (a) The amount collected as Direct Tax since 2018, year-wise is as under:

*(Rs In Crore)*

Financial Year	Total Direct Tax Collection (Net)
2018-19	11,37,718
2019-20	10,50,681
2020-21	9,47,176
2021-22	14,12,422
2022-23 (upto Supplementary-I)	16,63,687

Source: Pr. CCA, CBDT

- (b) The actions taken by the government to improve tax collection include: -
  - (i) Phasing out of exemptions and deductions and simplification/rationalisation of tax laws.

- (ii) Reducing litigation and widening of tax base by promoting voluntary compliance which includes New Form 26AS, Pre-filing of Income-tax Returns, E-Verification Scheme, providing facility to the taxpayer for Updated Return, and expansion of TDS/TCS by bringing new transactions into its ambit, etc.
- (iii) Steps taken to promote digital transactions to create less cash economy such as TDS on cash withdrawal above a threshold.
- (iv) Awareness programmes to generate awareness about the instalments of advance tax, timely payment of self-assessment tax and regular assessment tax, etc.
- (v) Other steps such as, making the payment of tax easier through online mode like RTGS, NEFT, Debt/credit card or Net Banking.
- (vi) Launch of mobile app (available on Android/IOS platform) and responsive version of the Tax Payer Services (TPS) section at the national website called “Aaykar Setu” to facilitate online payment/calculation of the taxes.

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